

IN THE COURT OF SH. SUNIL BENIWAL
ASJ/SPECIAL JUDGE (NDPS), WEST
TIS HAZARI COURTS, DELHI

FIR No. 162/19
PS: Mundka
U/s 304B/498A/34 IPC
State Vs. Pradeep Drall

22.05.2020

Present: Mr. Parvesh Ranga, Ld. Addl. PP for the State.
Mr. Pradeep Rana, Ld. Counsel for applicant through Video Conferencing.

Reply to bail application filed.

Counsel for applicant submits through video conferencing that this application falls under the criteria laid down by Hon'ble High Court as per notification dated 18.05.2020. In view of his submissions, let this application be placed before Sh. Vishal Singh, Ld. ASJ, West Distt., THC, Delhi, who is dealing with these applications, today itself at 2.00 pm.

(SUNIL BENIWAL)
ASJ/Special Judge (NDPS)
West District, THC
Delhi/22.05.2020

22/05/2020

Ld App for state

Application be put up on 26/05/2020

ASJ 3

22/05/2020